

**NATIONAL FITNESS CORPS
PROGRAMME**

***794. SHRI D. C. SHARMA:**

DR. RANEN SEN:

Will the Minister of EDUCATION be pleased to state:

(a) whether seven thousand Instructors, including two thousand women, are facing an immediate danger of being retrenched following the Union Government's decision to disband the 13-year old National Fitness Corps Programme;

(b) if so, the States which have not reacted favourably to the Centre's proposals to decentralise the programme; and

(c) the action proposed to be taken in the matter to save the Programme and the Instructors from retrenchment?

**THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):**
(a) No, Sir.

(b) and (c). The matter about the absorption of instructors in States is under examination.

**DEVELOPMENT OF SOME PLACES AS
TOURIST CENTRES IN DODA DISTRICT**

***795. SHRI BABURAO PATEL:**
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether during his visit to Jammu and Kashmir recently, he said that some places in the Doda District of Jammu would be developed as Tourist Centres with an idea of making the Jammu-Srinagar National Highway popular;

(b) whether Government are aware that this scheme involves the construction of a costly 150-mile long road through the mountains from Jammu to Doda;

(c) the amount proposed to be spent for developing the Doda district for tourist spots; and

(d) the reasons why Government do not improve the existing facilities and build more dak bungalows and rest-houses on the Jammu-Srinagar route?

**THE MINISTER OF TOURISM
AND CIVIL AVIATION (DR. KA-
RAN SINGH):** (a) to (d). During a recent visit to the Doda District of Jammu, the Minister said that the scenic areas in that district would be developed as tourist centres. For this purpose it was essential that a road be constructed linking Baderwah in Doda District with Himachal Pradesh. This road is entirely separate from the national highway from Jammu to Srinagar, and covers a different part of the country. On the national highway, steps are in any case, being taken to improve existing facilities including dak bungalows. The question of the construction of the Baderwah-Chamba road is at present being considered in the Ministry of Transport & Shipping, and the financial provisions have not yet been fully worked out.

POLITICAL PRISONERS

***796. SHRI S. M. BANERJEE:**
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the leaders and workers of political parties are not treated as political prisoners in jails;

(b) if so, the reasons therefor;

(c) whether this has been brought to the notice of Government by several political parties; and

(d) if so, Government's reaction thereto?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) and (b). The Jail rules of most of the States do not provide for a separate classification as political prisoners. All prisoners are normally classified into two or three